

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'B' BENCH, KOLKATA**

**Before Shri Rajesh Kumar, Accountant Member
&
Shri Sonjoy Sarma, Judicial Member**

**I.T.A. No. 872/KOL/2019
Assessment Year: 2015-2016**

***New Town Kolkata Development Authority,..Appellant
3, Major Arterial Road,
New Town,
Kolkata-700156
[PAN: AAALN1239L]
-Vs.-***

***Principal Commissioner of Income Tax,....Respondent
Central-17, Kolkata,
Aayakar Bhawan,
Uttarapan Complex,
Manicktala Civic Centre, Block-DS-4, 2nd Floor,
Kolkata-700054***

CORRIGENDUM

Per Rajesh Kumar, Accountant Member:-

As pointed out by the ld. Assistant Registrar, ITAT, Kolkata at the time of endorsement of order dated 05.01.2023, there is a mistake in the order of the Tribunal dated 4th January, 2023 passed in ITA No. 872/KOL/2019 in mentioning Permanent Account No. as AAANL1239L in place of the **correct Permanent Account No. of the assessee AAALN1239L**. The same is accordingly rectified and it is directed that the PAN of the assessee in the order of the Tribunal dated 4th

January, 2023 be read **AAALN1239L** in place of AAANL1239L.

**Sd/-
Sonjoy Sarma
Judicial Member**

**Sd/-
Rajesh Kumar
Accountant Member**

Kolkata, the 6th day of January, 2023

Copies to : (1) **New Town Kolkata Development Authority,
3, Major Arterial Road,
New Town, Kolkata-700156**

(2) **Principal Commissioner of Income Tax,
Central-17, Kolkata,
Aayakar Bhawan,
Uttarapan Complex,
Manicktala Civic Centre, Block-DS-4, 2nd
Floor,
Kolkata-700054**

(3) *Commissioner of Income Tax-;*
(4) *The Departmental Representative*
(5) *Guard File*

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.